

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

TUESDAY, MARCH 7, 2017

PRIVATE MEMBERS BUSINESS

1. Questions.
2. Shri TITOSSTARWELL CHYNE, MLA to call the attention of the Minister in-charge Power under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in the "*The Shillong Times*" dated 20th February, 2017 under the caption "*Private developers yet to complete 14 power Projects in State*".
3. Motions.
4. Resolutions.

*Shillong,
The 6th March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*